New industrial units for backward areas

2220. SHRI GIAN CHAND TOTU: Will the Minister of INDUSTRY be pleased to state:

- (a) what are the names of indus trial houses which have been given licences to set up new units or fo expand existing units exclusively for the backward areas, areawise during the last one year;
- (b> what are the names of industrial houses which have been given licences to set up new units in hilly area,* of Himachal Pradesh during the last one year;
- (c) what is Government's new policy for giving licences to industrial houses for setting up units in hilly and backward areas; and
- (d) what is the response of the industrial houses to this policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI); (a) H Industrial Licences were issued to companies registered under the MRTP Act during the calendar year 1977 and January— June, 1978 for setting up of new units or for expansion/diversification of existing units in the backward areas. A statement giving the names of the companies and other relevant particulars is attached. [See Appendix CVI Annexure No. 125]

- (b) M/s. Gabriai India Ltd., Bombay a company registered under the MRTP Act were issued an Industrial Licence in April 1978 for setting up a new unit in Parwanoo District of Himachal Pradesh for the manufacture of Bimetal Strips and Bimetal Bearings.
- (c) As stated in para 31 of the Statement on Industrial Policy made in Parliament on the 23rd December. 1977, Government attaches great importance to balanced regional development of the entire country so that disparities in levels of development between different regions are progressively reduced. Government would

also consider providing assistance ft» large existing industries which want to shift from congested metropolis ft cities to approved locations in bark-ward areas.

(d) 40 applications were receive* from companies registered uncicis MRTP Act for location of industries ir» backward areas during 1977, but during the first six months of 1978, there have been 36 applications from such companies for location of industries iri backward areas.

Conversion of Air Force Area in Jar» Nagar in Gujarat in IVilrnicipal area

2221. SHRI GIAN CHAND TOTU: Will the Minister of DEFENCE b<* pleased to refer to the reply to Unstarred Question 894 given in th» Rajya Sabha on the 27th July, 1979 and state the response of the Gujarat Government to the proposal of the local Air Force authorities not to ex tend the municipal limits to one kilo metre's distance of the Air Force ins tallation in Jam Nagar in Gujarat?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): No reply has so far been received from the Government of Gujarat in this regard.

Import of coal

2222. SHRI S. W. DHABE: SHRI DINESH GOSWAMI: SHRI R. D. JAGTAP AVER GOANKAR: SHRIMATI AMARJIT KAUR: SHRIMATI AMBIKA

Will the Minister of ENERGY be pleased to state:

- (a) the quantum of coal proDosed to be imported during the current year and the next two years; and
- (b) the names of the countries and type of coal which i_s being imported?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b) Steel Authority of India

Take over of textile mills

2223. SHRI S. W. DHABE;

SHRIMATI AMBIKA SONI: SHRIMATI AMARJIT KAUR: SHRI DINESH GOSWAMI: SHRI R. D. JAGTAP AVERGOANKAR:

Will the Minister $_0f$ INDUSTRY be pleased to state:

- (a) what are the details of the proposals which the Central Government have received from various State Governments during the last three years for nationalisation/take over of textile mills; and
- (b) how many of these proposals are pending at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and .(b) Names of the cotton textile mills proposals for the take-over of which were received during the last three years from respective State Governments are given in the statement attached. Except the mill mentioned at SI. No. 15 of the statement, for which the State Government was not willing to take it over under their supervision all the other mills have since been taken over.

1. Proposals for the nationalisation of Pulgaon Cotton Mills, Pulgaon and Western India Spg. and Mfg. Company, Bombay in favour of the State Government have been received from the Government of Maharashtra. Action in respect of this proposal is now in process.

Statement

S.Mo. Name of the Mills

Gujarat : 1. Priyalaxmi Mills, Baroda. a. Subhalaxmi Mills, Cambay. S. No. Name of the Mill

Maharashtra:

3. Pulgaon Cotton Mills, Pulgaon.

to Ques:

Western India Spg. & Mfg. Co., Bombay.

Madhya Pradesh:

- 5. Indore Textiles, Ujjain. Tamil Nadu t
- 6. Cauvery Spg. & Wvg. Mills, Pudu-

kottai.

7. Somasundaram Super Spg. Mills,

Muthanen^Jal.

Kerala:

- 8. Kottayam Textiles, Kottayam.
- p' Prabhuram Mills, Chenganoor.
- 10. Malabar Spg. & Wvg. Mills, Malabar

West Bengal:

11. ShiiDurga Cotton Spg. & Wvg.

Mills, Ltd., Konnagar.

Uttar Pradesh

- Q. Laxmirattan Cotton Mills, Kanpur.
- 13. Atherton West Cotton Mills, Kanpur
 - 14. Swadeshi Cotton Mills, Kanpur.
 - 15. J. K- Manufacturing Ltd., Kanpur.

Progress in the work of the Minorities Commission

2224. SHRI GURUDEV GUPTA:

SHRI PRAKASH MEHRO-TRA:

SHRIMATI HAMIDA HABI-BULLAH:

SHRI BHIM RAJ:

SHRI SAWAISINGH SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state the progress so far made in its work by th« Minorities Commission set up by Government recently?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): The Minorities Commission has so far held seven meetings, including three ad. hoc meetings. Various organisational procedural and administrative mat ters were discussed in the first and second meetings held in February and March 1978 respectively. Representation from the Aligarh tan Unive*-